423 Message from the PHALGUNA 9, 1889 (SAKA) President

28273.525 acres and the annual income from lease rents in respect of the said area is Rs. 12.40 lakhs. This excludes the income from sources other than leases such as licenses, grazing rights, quarrying rights and disposal of dead trees.

3. I take this opportunity to correct the answer given previously.

12.05 HRS.

PAPERS LAID ON THE TABLE

CINEMATOGRAPH (CENSORSHIP) AMEND-MENT RULES

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): I beg to lay on the Table a copy of the Cinematograph (Censorship) Amendment Rules, 1968, published in Notification No. G.S.R. 233 in Gazette of India dated the 3rd February, 1968, under subsection (3) of section 8 of the Cinematograph Act, 1958. [Placed in Library. See No. LT-218/68].

STATEMENT RE : STATUS OF CENTRAL SOCIAL WELFARE BOARD

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA): I beg to lay on the Table a statement about the status of the Central Social Welfare Board, [Placed in Library. See No. LT-219/68.]

12.06 Hrs.

MESSAGE FROM THE PRESIDENT

MR. SPEAKER : I have to inform the House that I have received the following message dated the 26th February, 1968, from the President :--

"I have received with great satisfaction the expression of thanks by the Members of the Lok Sabha for the Address I delivered to both the Houses of Parliament assembled together on the 12th February, 1968".

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS

TWENTY-FIRST REPORT

SHRI KHADILKAR (Khed): I beg to present the Twenty-first Report of the Committee on Private Members' Bills and Resolutions.

ESTIMATES COMMITTEE

THIRTY-FIRST REPORT

SHRI P. VENKATASUBBAIAH (Nandyal): I beg to present the Thirty-first Report of the Estimates Committee regarding action taken by Government on the recommendations contained in the Seventieth Report of the Estimates Committee (Third Lok Sabha) on the Ministry of Transbort and Shipping-Paradeep Port,

12.07 Hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS-contd.

MR. SPEAKER: The House will now resume further consideration of the motion of no-confidence in the Council of Ministers. I will allow one or two speakers now and after lunch, the Prime Minister and the mover, Mr. Bal Raj Madhok will reply. Then, at 4 P.M. we will take up the motion regarding Bihar. Before we adjourn for lunch the Home Minister also will intervene. Now, Mr. T. M. Sheth.

SHRI T. M. SHETH (Kutch): Mr. Speaker, Sir, I rise to oppose this no-confidence motion. I would merely confine myself to the consideration of the points made by the mover, Mr. Madhok. I come from a constituency from which this chunk of the territory will go. People in my constituency, as in other parts of India, are greatly agitated over that issue.